

aging agents themselves have sold their holdings in the managed company, there is no possibility of any such complaint being made to the Government.

(b) Government have no power to interfere with the sale and purchase of shares taking place under agreement between parties including the managing agents. Where Government's approval is sought to the appointment of new managing agents or managing directors as a result of the transfer of controlling interest, Government will consider on the merits of each case how far it is possible to stipulate as a condition precedent to the grant of approval that the purchasers (including those who have sought to obtain a controlling interest) should offer to buy the shares from the other shareholders also at the same price as was paid to the managing agents.

Ex-Servicemen's Organisation

347. **Shri Assar:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that applications have been received from Ex-servicemen's Organisations demanding increase in their pensions; and

(b) if so, whether Government are considering their demand?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) Government have considered their demands. It has, however, not been found possible to go beyond the extent of concessions already announced.

Prohibition in Delhi

348. **Pandit J. P. Jyotishi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 359 on the 30th July, 1957, and state:

(a) the number of periodical raids organized by the police and the excise staff during the years 1956 and 1957; and

(b) the number of people (i) arrested, (ii) prosecuted, and (iii) punished for the said crime?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b).

	1956	1957 Up-to-date
Number of raids	69	71
Number of persons		
(i) arrested	93	51
(ii) prosecuted	93	39
(iii) punished	24	7

Loans and Grants to Mysore

350. **Shri Mohamed Imam:** Will the Minister of Finance be pleased to state:

(a) the amount of financial assistance given by Central Government to Government of Mysore by way of loans and grants since 1950-51;

(b) the amount spent by State Government on capital works and for normal expenditure; and

(c) the names of capital works on which this amount has been spent?

The Deputy-Minister of Finance (Shri B. R. Bhagat): (a) to (c). The information is being collected and will be laid on the Table of the House.

Mineral Wealth of Kangra

351. **Shri Ajit Singh Sarhad:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the steps so far taken to exploit iron ore, antimony, lead, copper and asbestos deposits found in the Kangra District of Punjab; and

(b) whether any success has been secured in commercially exploiting Mica from the erstwhile Pepsu areas of Punjab?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No steps have been taken because iron ore, antimony,